

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:551

ANSWERED ON:24.02.2011

RIVER ACTION PLAN

Ahir Shri Hansraj Gangaram;Patil Shri A.T. Nana

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Government has provided financial assistance to the State Governments to check the construction related pollution of rivers under River Action Plan;
- (b) if so, the details of the financial assistance provided by the Union Government during 2010-11, State-wise;
- (c) the criteria for providing financial assistance by the Union Government to State Government for River Action Plan;
- (d) the number of proposals regarding River Action Plan received by the Union Government from the State Government;
- (e) whether the Government has provided financial assistance against all proposals; and
- (f) if not, the details of the projects provided financial assistance and the projects rejected?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES AND MINORITY AFFAIRS (SHRI VINCENT H. PALA)

The subject matter of the Question is related to National River Conservation Directorate (NRCD), Ministry of Environment & Forests. The reply based on the material furnished by NRCD, Ministry of Environment & Forests is as under:

(a) to (c) The Centrally sponsored scheme of National River Conservation Plan (NRCP) covers identified polluted stretches of 39 rivers in 178 towns spread over 20 states. The major rivers covered under the Plan include Ganga, Yamuna, Gomti, Damodar, Satluj, Krishna, Musi, Cauveri and Godavari besides others. The schemes undertaken under the Plan for pollution abatement in rivers include Interception and Diversion to capture the raw sewage flowing into the river through open drains and diverting them for treatment in Sewage Treatment Plants (STP), Electric crematoria and Improved Wood crematoria, Low Cost Sanitation works and, River Front Development. The NRCP schemes are undertaken on a 70:30 cost sharing basis between Centre and States. For the States in the North-Eastern Region the ratio is 90:10. State-wise details of funds released under the Plan during 2010-11 are at Annexure-I.

(d) to (f) Conservation of rivers is an ongoing and collective effort of the Central and State Governments. River conservation projects such as creation of civic infrastructure for sewage management and disposal are also being implemented under other central schemes, such as Jawaharlal Nehru National Urban Renewal Mission, Urban Infrastructure Development Scheme for Small and Medium Towns, as well as under State sector schemes. Since the launching of the Ganga Action Plan in 1985, a total of 1386 pollution abatement schemes have been sanctioned at a cost of Rs. 6746 crore against which an amount of Rs. 3870 crore has been released till December, 2010 by the Central Government for implementation of the works in the States. Proposals for pollution abatement schemes received from the States are considered for sanction from time to time subject to their conformity with the NRCP guidelines, pollution status and availability of funds under the Plan.